



BRIEF RESUME – RAHUL BHATNAGAR, MEMBER (TECH.), NCLT, NEW DELHI

Shri Rahul Bhatnagar, after his early education from St. Columba's School, New Delhi did his Post-Graduation in Physics from St. Stephen's College, University of Delhi. He also has a Post Graduate Degree in Economics. He joined the Reserve Bank of India in 1981. Thereafter, he joined the **Indian Administrative Service (IAS)** (Uttar Pradesh Cadre) in 1983 and held a number of assignments both at the Centre and in the State of Uttar Pradesh (U.P.) during his long administrative career spread over almost 04 decades.

After completing his district assignments as District Magistrate of Shahjahanpur and Gorakhpur in U.P., Shri Rahul Bhatnagar held several apex level positions in the State Government. He was Principal Secretary (Sugarcane Development and Sugar Industries) and **Principal Secretary (Finance) and Finance Commissioner U.P.** He also held the positions of **Investment and Industrial Development Commissioner (IIDC), U.P.** and Chairman, Greater NOIDA. He was **Chief Secretary of U.P. State** during the period 2016 and 2017.

In Government of India, Shri Bhatnagar held the position of **Director in the Department of Economic Affairs, Ministry of Finance.**

In October, 2017 he was appointed as **Secretary Sports to the Government of India** and thereafter was **Secretary, Panchayati Raj, Government of India.**

Shri Bhatnagar joined the National Company Law Tribunal (NCLT) as Member (Technical), New Delhi on 13.09.2021.